

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: OCTOBER 17, 2023

No. 2102 /Admin. (Services)/2023

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume-V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Saket Bihari 'Deepak'**, District & Sessions Judge, Bhadohi at Gyanpur till the new Principal Judge, Family Court assumes charge of the office.

No. 2103 /Admin. (Services)/2023

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume-V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Km. **Manjula Sircar**, Additional Principal Judge, Family Court, Fatehpur till the new Principal Judge, Family Court assumes charge of the office.

No. 2104 /Admin. (Services)/2023

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume-V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Vishnu Kumar Sharma**, District & Sessions Judge, Hamirpur till the new Principal Judge, Family Court assumes charge of the office.

No. 2105 /Admin. (Services)/2023

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume-V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Brijesh Kumar Mishra**, District & Sessions Judge, Kaushambi till the new Principal Judge, Family Court assumes charge of the office.

No. 2106 /Admin. (Services)/2023

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume-V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Chandra Mani Mishra**, Additional Principal Judge, Family Court, Raebareli till the new Principal Judge, Family Court assumes charge of the office.

No. 2107 /Admin. (Services)/2023

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume-V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Mahendra Srivastava**, Additional District & Sessions Judge, Hathras till the new District & Sessions Judge assumes charge of the office.

BY ORDER OF THE HON'BLE COURT

sd/-

(RAJEEV BHARTI)
REGISTRAR GENERAL

No. 719/Admin. (Services)/2023 Dated: Allahabad: October 17, 2023

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.

4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges and Principal Judges, Family Court. (Information available on E-mail).
8. The Senior Registrar, High Court, Lucknow Bench, Lucknow.(Information available on E-mail).
9. The Senior Registrar (Judicial) (Confidential), High Court, Allahabad. (Information available on E-mail)
10. The Registrar (Judicial) (Budget), High Court, Allahabad. (Information available on E-mail)
11. The Registrar (Judicial) (Inspection), High Court, Allahabad. (Information available on E-mail)
12. The Joint Registrar (Judicial) (Computer), High Court, Allahabad. (Information available on E-mail)
13. The Deputy Registrar (G), High Court, Allahabad. (Information available on E-mail)
14. The Deputy Registrar (Admin. Misc.-2), High Court, Allahabad (Information available on E-mail)
15. The Deputy Registrar (Conf. 'B'), High Court, Allahabad. (Information available on E-mail)
16. The Assistant Registrar (Admin.A-3), High Court, Allahabad. (Information available on E-mail)
17. The Assistant Registrar (Admin. A-2), High Court, Allahabad. (Information available on E-mail)
18. The Assistant Registrar (Admin. C), High Court, Allahabad. (Information available on E-mail)
19. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
20. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
21. P.Ss. to Hon'ble Administrative Judges with the request to place this notification before Their Lordships for kind perusal. (Information available on E-mail).

BY ORDER OF THE HON'BLE COURT,

sd/-

**(SATISH KUMAR PUSHKAR)
DEPUTY REGISTRAR (SERVICES)**